

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO.37 OF 2016**

**Dated: 12<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**M/s Lalpur Wind Energy Pvt. Ltd. ...Appellant(s)  
Vs.  
Karnataka Power Transmission Corporation Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri  
Mr. Hemant Singh  
Ms. Jyotsna K

Counsel for the Respondent(s) : Mr. Pankaj Grover  
Ms. Pankhuri Bhardwaj for R.1.to R.3

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.***

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

Ts/Kt